

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0006975/2020	PRADEEP KUMAR JENA @ AKASH PATTNAIK VS STATE OF ODISHA	KRISHN @ BABU VS	DHENKANAL SADAR /333 /2019 () //
2	BLAPL/0006976/2020	GANESH CHANDRA SETHI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	GOP /108 /2019 () //
3	BLAPL/0006977/2020	BUDA @ BUTI SUNA VS STATE OF ODISHA	BUDHIRAM DAS VS	AMBADOLA /120 /2019 () //
4	BLAPL/0006978/2020	S.K.RIYAZUDDIN @ BITU VS STATE OF ODISHA	PRAJIT PRADHAN VS	SPL.TASK FORCE /22 /2020 () //
5	BLAPL/0006979/2020	SAURAV BEHERA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /178 /2020 () //
6	BLAPL/0006980/2020	SHIBA SANKAR SAHOO @ SONU VS STATE OF ODISHA	PRAVASH CH. JENA VS	SAHADEV KHUNTA /219 /2020 () //
7	BLAPL/0006981/2020	BAPI RAY VS STATE OF ODISHA	G.N.MISHRA VS	MOTU /20 /2018 () //
8	BLAPL/0006982/2020	K. MURALIDHAR VS STATE OF ODISHA	ARUN KUMAR PATRA VS	GUDARI /38 /2020 () //
9	BLAPL/0006983/2020	SARJIT MANDAL VS STATE OF ODISHA	G.N.MISHRA VS	MOTU /50 /2020 () //
10	BLAPL/0006984/2020	SUSHIL MALLIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BARKOTE /80 /2020 () //
11	BLAPL/0006985/2020	TIKESWAR BHOI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAIKERA /137 /2020 () //

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12	BLAPL/0006986/2020	BHRUNGARAJ SINGH @ BIRAJ SINGH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	RENGALI /158 /2020 () //
13	BLAPL/0006987/2020	MANA @ JAYALAL HARIPAL VS STATE OF ODISHA	B.B.ROUTRAY VS	SAMBALPUR TOWN /120 /2013 () //
14	BLAPL/0006988/2020	KALIA @ RANJIT PANDA VS STATE OF ODISHA	SURESH KUMAR JENA VS	JAJPUR TOWN /263 /2020 () //
15	BLAPL/0006989/2020	SANJIB KUMAR PANDA @ NUNA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /200 /2020 () //
16	BLAPL/0006990/2020	RAJENDRA BARIHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BUDEN /125 /2020 () //
17	BLAPL/0006991/2020	BALIA @ AKSHAY KUMAR BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /205 /2020 () //
18	BLAPL/0006992/2020	SUMANT CHOUDHURY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /74 /2020 () //
19	BLAPL/0006993/2020	SUMANTA SAHU VS STATE OF ODISHA	B.B.ROUTRAY VS	BIJEPUR /165 /2020 () //
20	BLAPL/0006994/2020	JASOBANTA SAHU VS STATE OF ODISHA	B.B.ROUTRAY VS	BIJEPUR /167 /2020 () //
21	BLAPL/0006995/2020	BHALU @ BAPUNU KABAT VS STATE OF ODISHA	DHARMENDRA SETHY VS	BERHAMPUR /55 /2018 () //
22	BLAPL/0006996/2020	NANDAKISHORE DUTTA VS STATE OF ODISHA	MANORANJAN KHATUA VS	KUAKHIA /97 /2018 () //
23	BLAPL/0006997/2020	SUBHRAKANTA BEHERA @ KAJAL	B.PASAYAT	BINJHARPUR /24 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006998/2020	AJEET KUMAR GOND	SURYA KANTA DWBEDI	BINIKA /61 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006999/2020	MOCHIRAM PALEI	BIBHUDA NANDA MOHAPATRA	BUGUDA /223 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0007000/2020	GANESH MOHAPATRA	BIBHUDA NANDA MOHAPATRA	BUGUDA /223 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0007001/2020	JITENDRA OJHA	BIBHUDA NANDA MOHAPATRA	BUGUDA /223 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0007002/2020	KANHU CHARAN SAHU	BIBHUDA NANDA MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0007003/2020	MANOJ PRADHAN	BIBHUDA NANDA MOHAPATRA	BUGUDA /223 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0007004/2020	JITENDRA SAHOO @ JITENDRA KUMAR SAHU @ JITHAN	CHANDRAN SARATHI NAYAK	SAMAL /184 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0007005/2020	SURAJ SHARMA @ NEPU	SARBESWAR BEHERA	NAYAPALLI P.S. /226 /2013
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0007006/2020	MANOJ KUMAR MOHAPATRA	SARAT KUMAR DAS	AIR FIELD P.S. /176 /2016
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0007007/2020	MANOJ GOCHAYAT	RAMANI KANTA PATTANAIAK	PARADEEP /180 /2016
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0007008/2020	BIJAY PANGI	SUBODH KUMAR MOHANTY	JEYPORE SADAR /156 /2020
		VS	VS	()

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35	BLAPL/0007009/2020	STATE OF ODISHA KRUSHNA CHANDRA PARIDA VS	SIVA SANKAR CHAINI VS	// BHADRAK RURAL /100 /2020 ()
36	BLAPL/0007010/2020	STATE OF ODISHA MANTU MUKHI VS	CHANDAN SAMANTARAY VS	// PHIRINGIA /62 /2017 ()
37	BLAPL/0007011/2020	STATE OF ODISHA TAPAS PATRA VS	SURYAKANTA DWIBEDI VS	// MALKANGIRI /188 /2020 ()
38	BLAPL/0007012/2020	STATE OF ODISHA RADHAMOHAN BARIK VS	SATYA RANJAN MULIA VS	// GURUDIJHATIA /111 /2020 ()
39	BLAPL/0007013/2020	STATE OF ODISHA HRUDO @ HRUDURAM YADAV VS	DHIRENDRA KU.MOHAPATRA VS	// PHIRINGIA /69 /2018 ()
40	BLAPL/0007014/2020	STATE OF ODISHA BIKASH SAHA VS	SATYABRATA PANDA VS	// PADAMPUR /154 /2020 ()
41	BLAPL/0007015/2020	STATE OF ODISHA SHANTILATA SAHU VS	KARUNAKAR GAYA VS	// SORO /178 /2020 ()
42	BLAPL/0007016/2020	STATE OF ODISHA DEEPAK KALET VS	A.K.SAHOO VS	// PADAMPUR /69 /2004 ()
43	BLAPL/0007017/2020	STATE OF ODISHA JUMESH KUMAR SAHOO VS	BHARATI DASH VS	// BALLIGUDA /153 /2020 ()
44	BLAPL/0007018/2020	STATE OF ODISHA RAMAKRISHNA KANHAR VS	SMRUTI RANJAN MOHAPATRA VS	// KHANDAGIRI P.S. /375 /2020 ()
45	BLAPL/0007019/2020	STATE OF ODISHA BIBACHHA DEHURY VS STATE OF ODISHA	BHARATI DASH VS	// KISHORENGAR /57 /2015 () //

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46	CMP/0000526/2020	AJAY KUMAR KAR VS	PRAVAT KUMAR NAYAK VS	// 0
47	CMP/0000527/2020	M/S. MECH, INFRASTRUCTURE A COMPANY UNDER INDIAN COMPANIES NIRANJAN NAIK VS	G.N.MISHRA VS	// 0
48	CMP/0000528/2020	SARADA PRASAD JENA NIRANJAN NAIK VS	G.N.MISHRA VS	// 0
49	CONTC/0004089/2020	SITAKANTA BEURA NIRMALA SAMAL VS	SUSANT KUMAR NAYAK VS	// 0
50	CONTC/0004090/2020	SASWAT KUMAR MISHRA RAMA CHANDRA RANA VS	PRAFULLA KUMAR MOHAPATRA VS	// 0
51	CONTC/0004091/2020	BISHNUPADA SETHTY DURYODHAN MAHAKUD VS	PRAFULLA KUMAR MOHAPATRA VS	// 0
52	CONTC/0004092/2020	KRISHAN KUMAR UGRASEN BARIK VS	PRAFULLA KUMAR MOHAPATRA VS	// 0
53	CONTC/0004093/2020	KRISHAN KUMAR TAPAN KUMAR DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// 0
54	CONTC/0004094/2020	KRISHAN KUMAR RANJEETA HOTA VS	PRAFULLA KUMAR MOHAPATRA VS	// 0
55	CONTC/0004095/2020	SATYABRATA SAHOO PRADEEP KUMAR BARIK VS	ADV VS	// 0
56	CONTC/0004096/2020	SATYABRATA SAHOO SUDAM CHARAN MEHER VS	ADV VS	// 0
57	CONTC/0004097/2020	SATYABRATA SAHOO UDAYA BHANU PANDA	ADV	//

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		VS	VS	0
58	CONTC/0004098/2020	SATYABRATA SAHOO MAHESWAR SAHU	ADV	//
		VS	VS	0
59	CONTC/0004099/2020	SATYABRATA SAHOO BIMAL MOHAN DAS	ADV	//
		VS	VS	0
60	CONTC/0004100/2020	SATYABRATA SAHOO PRADEEP KUMAR TUNGA	ADV	//
		VS	VS	0
61	CONTC/0004101/2020	SATYABRATA SAHOO MANORANJAN MISHRA	ADV	//
		VS	VS	0
62	CONTC/0004102/2020	SATYABRATA SAHOO PRATIMA KUMARI MOHANTY	ADV	//
		VS	VS	0
63	CONTC/0004103/2020	SATYABRATA SAHOO URMILA DEI	ADV	//
		VS	VS	0
64	CONTC/0004104/2020	SATYABRATA SAHOO RAMESH CHANDRA MAHARANA	ADV	//
		VS	VS	0
65	CONTC/0004105/2020	SATYABRATA SAHOO PUSPALATA ROUT	ADV	//
		VS	VS	0
66	CONTC/0004106/2020	SATYABRATA SAHOO SANATAN SAHOO	ADV	//
		VS	VS	0
67	CONTC/0004107/2020	SATYABRATA SAHOO BIDYUT BANDHU SAHOO	ADV	//
		VS	VS	0
68	CONTC/0004108/2020	SATYABRATA SAHOO ANANTA CHARAN KSHETI	ADV	//
		VS	VS	0

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69	CONTC/0004109/2020	SATYABRATA SAHOO GOURANGA CHARAN PRADHAN VS	ADV VS	// // 0
70	CONTC/0004110/2020	SATYABRATA SAHOO RANGADHAR JHANKAR VS	ADV VS	// // 0
71	CONTC/0004111/2020	SATYABRATA SAHOO SANJUKTARANI JENA VS	ADV VS	// // 0
72	CONTC/0004112/2020	SATYABRATA SAHOO DILLIP KUMAR PANDA VS	ADV VS	// // 0
73	CONTC/0004113/2020	SATYABRATA SAHOO MANJULATA SHILA VS	ADV VS	// // 0
74	CONTC/0004114/2020	DR.BISWO RANJAN PATI BIMALINI BHARATI VS	DAYANANDA MOHAPATRA VS	// // 0
75	CONTC/0004115/2020	SAROJ KUMAR BEHURIA AKSHYA KUMAR DAS @ AKSHAYA KUMAR DAS VS	ADV VS	// // 0
76	CONTC/0004116/2020	NIRANJAN SAHOO AKSHYA KUMAR DAS @ AKSHAYA KUMAR DAS VS	ADV VS	// // 0
77	CONTC/0004117/2020	NIRANJAN SAHOO SAROJIN TRIPATHY VS	ADV VS	// // 0
78	CONTC/0004118/2020	RANJANA CHOPRA RABINDRA NATH SAMAL VS	ADV VS	// // 0
79	CONTC/0004119/2020	SAROJ KUMAR PANDA REGISTRAR (JUDICIAL), ORISSA HIGH COURT VS	ADV VS	// // 0
		DIVISIONAL FOREST OFFICER,KORAPUT FOREST		//

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80	CRLA/0000504/2020	BIJU SAHU VS STATE OF ODISHA	S.PATRO VS	JARADA /156 /2019 () //
81	CRLA/0000505/2020	SADANNADA NAIK VS STATE OF ODISHA	DEBARAJ MOHANTY VS	DUNGURIPALI /181 /2015 () //
82	CRLMC/0001393/2020	MIRABAI DAS VS STATE OF ODISHA	S.PATRO VS	BERHAMPUR TOWN /230 /2018 () //
83	CRLMC/0001394/2020	SIBA @ SANTOSH BARAD VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	JANKIA P.S. /25 /2015 () //
84	CRLMC/0001395/2020	LAXMI NARAYAN NAYAK VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /41 /2018 () //
85	CRLMC/0001396/2020	NARAYAN CHANDRA BAIK VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /62 /2018 () //
86	CRLMC/0001397/2020	CH.JANARDAN RAO VS STATE OF ODISHA(VIG.)	SIDHESWAR MOHANTY VS	KORAPUT VIGILANCE /44 /2018 () //
87	CRLMP/0001137/2020	SABITA SWAIN VS DIRECTOR GENERAL OF POLICE,CUTTACK	GOPINATH MISHRA VS	/ /0 () //
88	CRLMP/0001138/2020	BHAGABATI SETHI VS STATE OF ODISHA	BALARAM NAYAK VS	BALIAPANDA /71 /2020 () //
89	CRLMP/0001139/2020	SUDARSAN PRADHAN VS DIRECTOR GENERAL OF POLICE	GOPINATH MISHRA VS	/ /0 () //
90	CRLMP/0001140/2020	MAKAR BEHERA VS STATE OF ODISHA	N.SAHANI VS	/ /0 () //
91	CRLMP/0001141/2020	CHAMANARA BEGUM	UNMESH CHANDRA JENA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMP/0001142/2020	DURGA PRASAD DASH	SANTANU KUMAR SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMP/0001143/2020	SOFEN KUMAR JENA	SAMIR KUMAR MISHRA	BADAGODA P.S. /235 /2020
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0001144/2020	NAMITA MALLICK	DEEPANJALI SAHU	BIDANASI /201 /2020
		VS	VS	()
		STATE OF ODISHA		//
95	CRLREV/0000393/2020	SATYABADI SAHOO @ CHIKU	PRAVASH CH. JENA	KHUNTUNI /99 /2020
		VS	VS	()
		STATE OF ODISHA		//
96	CRLREV/0000394/2020	SOMU @ SOMYA RANJAN MISHRA	VIVEKANANDA JENA	BARIPADA TOWN /448 /2020
		VS	VS	()
		STATE OF ODISHA		//
97	CRLREV/0000395/2020	MUPINTI RAJESWAR	S.S.RAO	/ /0
		VS	VS	()
		GENERAL MANAGER SHRIRAM CITY UNION FINANCE LTD.		//
98	CRLREV/0000396/2020	KASHINATH MAJHI	SUSHANT KUMAR PRADHAN	/ /0
		VS	VS	()
		ANIRUDHA BEHERA		//
99	MACA/0000670/2020	HARI HARA PATRA	SACHIDANANDA DASH	/ /
		VS	VS	()
		BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD.		//
100	MATA/0000091/2020	JAGANNATH PADHIHARY	ASHOK KUMAR ROUT	/ /
		VS	VS	()
		LAXMIPRIYA PADHIHARY @ ROUT		//
101	RVWPET/0000300/2020	KUNI BEHERA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /
		VS	VS	()
		STATE OF ODISHA		//
102	TRP(C)/0000155/2020	SUKHADA TRIPATHY	S.P.DASH	/ /
		VS	VS	()

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103	TRP(C)/0000156/2020	DEBASISH MISHRA JYOSHNA RANI NAYAK VS	LALATENDU SAMANTARAY VS	// // 0
104	WA/0000572/2020	SUNIL KUMAR MISHRA HRUSIKESH PATI VS	KOUSIK ANANDA GURU VS	// // 0
105	WA/0000573/2020	PARADEEP PORT TRUST MULCHAND PANDEY VS	AMAR KUMAR MOHANTY VS	// // 0
106	WP(C)/0025288/2020	STATE OF ODISHA GOPAL CHANDRA NATH SHARMA VS	SAROJ KUMAR JEE VS	// // 0
107	WP(C)/0025289/2020	STATE OF ODISHA JITENDRA KUMAR SAHOO VS	SUKANTA KUMAR DALAI VS	// // 0
108	WP(C)/0025290/2020	STATE OF ODISHA SURESH PRADHAN VS	AJAYA KUMAR JENA VS	// // 0
109	WP(C)/0025291/2020	STATE OF ODISHA JAYANTI BEHERA VS	SUKANTA KUMAR DALAI VS	// // 0
110	WP(C)/0025292/2020	STATE OF ODISHA M/S. ORISSA STEVEDORES LTD. VS	JAGABANDHU SAHOO VS	// // 0
111	WP(C)/0025293/2020	DESIGNATED COMMITTEE,CENTRAL GST AND CUSTOMS KALU CHARAN SETHY VS	SWAPNA KUMAR OJHA VS	// // 0
112	WP(C)/0025294/2020	COLLECTOR CUM DISTRICT MAGISTRATE MALKANGIRI BHIM CHARAN MAHANTA VS	PARSURAM DAS VS	// // 0
113	WP(C)/0025295/2020	STATE OF ODISHA AJIT KUMAR KARAN VS	PARSURAM DAS VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0025296/2020	SARBESWAR DALAI VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
115	WP(C)/0025297/2020	ANITARANI HOTA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
116	WP(C)/0025298/2020	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
117	WP(C)/0025299/2020	SANTOSH KUMAR SATPATHY VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
118	WP(C)/0025300/2020	NARAHARI PANDA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
119	WP(C)/0025301/2020	RAMLAL TANTY VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
120	WP(C)/0025302/2020	RAJESH AGARWAL VS STATE OF ODISHA	MANMAYA KU.DASH VS	// 0 //
121	WP(C)/0025303/2020	RADHANATH PATTNAIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
122	WP(C)/0025304/2020	BIJAYA CHANDRA MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
123	WP(C)/0025305/2020	BHAKTA BALLAV DASH VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	// 0 //
124	WP(C)/0025306/2020	BIRANCHI PRASAD MISHRA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
125	WP(C)/0025307/2020	PRADEEP KUMAR SWAIN	MIHIR KUMAR DASH	//

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		STATE OF ODISHA		//
126	WP(C)/0025308/2020	PRATIMA PATTANAİK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0025309/2020	SAURAV KUMAR TRIPATHY	G.R.SETHY	//
		VS	VS	0
		UNION OF INDIA		//
128	WP(C)/0025310/2020	KAMINI MUNI	M/S PRAFULLA KUMAR RATH	//
		VS	VS	0
		ELELCTION OFFICER-CUM-B.D.O.,SHERAGADA		//
129	WP(C)/0025311/2020	PRATAP SINGH	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0025312/2020	BINODINI PALO	BIBHUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0025313/2020	B. AUNSA PATRA	M/S PRAFULLA KUMAR RATH	//
		VS	VS	0
		SUB-COLLECTOR,BHANJANAGAR		//
132	WP(C)/0025314/2020	PARAMESILA HERNA @ GAUDA	RANJAN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0025315/2020	CHANDI PRASAD TAH	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0025316/2020	BISHIRAM CHINDA	RANJAN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0025317/2020	AJIT KUMAR SAHOO	M/S TANMAY MISHRA	//
		VS	VS	0
		DEPUTY MANAGER,HINDUSTAN PETROL PUMP CORPORATION LTD.		//
136	WP(C)/0025318/2020	ARATI NAG	RANJAN KUMAR NAYAK	//
		VS	VS	0

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137	WP(C)/0025319/2020	STATE OF ODISHA SURENDRANATH LENKA VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
138	WP(C)/0025320/2020	STATE OF ODISHA CHANDI PRASAD TAH VS	TRILOCHAN NANDA VS	// // 0
139	WP(C)/0025321/2020	STATE OF ODISHA DURYODHAN BHOI VS	PRASANTA KUMAR MISHRA VS	// // 0
140	WP(C)/0025322/2020	STATE OF ODISHA BIRABAR SWAIN VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
141	WP(C)/0025323/2020	STATE OF ODISHA ISWAR DAMBA VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
142	WP(C)/0025324/2020	ADDL. LAND COMMISSIONER, KORAPUT CHITTARANJAN MOHAPATRA VS	DURGESH NARAYAN RATH VS	// // 0
143	WP(C)/0025325/2020	STATE OF ORISSA KHAGESWAR BAG VS	DURGESH NARAYAN RATH VS	// // 0
144	WP(C)/0025326/2020	STATE OF ORISSA SADHU SUDAN APAT VS	DURGESH NARAYAN RATH VS	// // 0
145	WP(C)/0025327/2020	STATE OF ORISSA BHAGABAN PALEI VS	DURGESH NARAYAN RATH VS	// // 0
146	WP(C)/0025328/2020	STATE OF ORISSA ANAND CH.ROUT VS	DURGESH NARAYAN RATH VS	// // 0
147	WP(C)/0025329/2020	STATE OF ORISSA JINDAL STEEL AND POWER LIMITED VS EMPLOYEES STATE INSURANCE CORPORATION	GOBARDHAN PUJARI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0025330/2020	LAKSHMIDHAR BEHURA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
149	WP(C)/0025331/2020	JAYANTA KUMAR MAHANA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
150	WP(C)/0025332/2020	KARUNAKAR NAYAK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
151	WP(C)/0025333/2020	SAROJA KUMAR MAHUNTA VS STATE OF ORISSA	MANORANJAN NAYAK VS	// 0 //
152	WP(C)/0025334/2020	SRIDHAR MAHALIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
153	WP(C)/0025335/2020	SABITARANI MOHAPATRA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
154	WP(C)/0025336/2020	AKSHYA KUMAR SAHU VS THE REGISTRAR, STATE CO-OPERATIVE SOCIETY, ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
155	WP(C)/0025337/2020	RAMESH CHANDRA SETHI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
156	WP(C)/0025338/2020	MANORANJAN PANDA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
157	WP(C)/0025339/2020	SIKHARA CHANDRA JENA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
158	WP(C)/0025340/2020	BHAKTILATA MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
159	WP(C)/0025341/2020	THE WELFARE SCHOOL FOR THE BLIND	DILLIP KUMAR MOHAPATRA	//

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FILING REPORT AS ON :29/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0025342/2020	PRADEEPTA KUMAR PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0025343/2020	PRASANTA KUMAR PRADHAN	RAMAKANTA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0025344/2020	PRAVASINI DAS	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0025345/2020	SIBAPRASAD SAHOO	SOMANATH NANDA	//
		VS	VS	0
		COUNCIL OF HIGHER SECONDARY EDUCATION		//
164	WP(C)/0025346/2020	NABAGHANA SAHOO	S.C.DEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0025347/2020	PRASANTA KUMAR CHOUDHURY	S.C.DEV.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0025348/2020	MANOJ KUMAR BASANTIA	SAMARENDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0025349/2020	ANTARYAMI MISHRA	S.C.DEV.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0025350/2020	NAZRANA PARBIN	S.C.DEV.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0025351/2020	SATYANARAYAN PARIDA	ALOK KUMAR DAS	//
		VS	VS	0
		THE SECRETARY THE STATE EDUCATION TRIBUNAL		//
170	WP(C)/0025352/2020	JAYANTI PATEL	S.C.DEV.DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0025353/2020	STATE OF ODISHA ARYANARAYAN PANDA VS	S.C.DEV.DASH VS	// // 0
172	WP(C)/0025354/2020	STATE OF ODISHA RABINARAYAN SETHY VS	N.PANDA VS	// // 0
173	WP(C)/0025355/2020	CHIEF SECRETARY ODISHA BINOD CHANDRA MOHAPATRA VS	K.K.SWAIN VS	// // 0
174	WP(C)/0025356/2020	STATE OF ODISHA SUJATARANI PATI VS	NIRANJAN LENKA VS	// // 0
175	WP(C)/0025357/2020	STATE OF ODISHA BIJAYA KUMAR BHOI VS	K.K.SWAIN VS	// // 0
176	WP(C)/0025358/2020	STATE OF ODISHA SWADHIN KUMAR MOHANTA VS	N.BEURIA VS	// // 0
177	WP(C)/0025359/2020	STATE OF ODISHA SIDHESWAR PANIGRAHI VS	SIDHESWAR MALLIK VS	// // 0
178	WP(C)/0025360/2020	STATE OF ODISHA TAPAS RANJAN MOHANTY VS	N.BEURIA VS	// // 0
179	WP(C)/0025361/2020	STATE OF ODISHA DILLIP KUMAR MOHANTA VS	N.BEHURIA VS	// // 0
180	WP(C)/0025362/2020	STATE OF ODISHA SOUMYA RANJAN MISHRA VS	SIDHESWAR MALLIK VS	// // 0
181	WP(C)/0025363/2020	STATE OF ODISHA SWARAJ KUMAR DUTTA VS STATE OF ODISHA	N.BEURIA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0025364/2020	GOPAL CHANDRA NATH SHARMA VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
183	WP(C)/0025365/2020	NARMADA SAHOO VS RAMESH AGARWAL	PARTHA SARATHI DAS VS	// 0 //
184	WP(C)/0025366/2020	MAMITA PRADHAN VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
185	WP(C)/0025367/2020	SORI @ SURENDRA JENA VS THE COMMISSIONER OF LAND RECORDS AND SETTLEMENT	DINABANDHU NAYAK VS	// 0 //
186	WP(C)/0025368/2020	SARATA CHANDRA MISHRA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
187	WP(C)/0025369/2020	MANABHANJAN NAIK VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
188	WP(C)/0025370/2020	MADAN MOHAN PATRA VS STATE OF ODISHA	M/S. JAGANATH PATNAIK VS	// 0 //
189	WP(C)/0025371/2020	BHAGAWAN PARIDA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
190	WP(C)/0025372/2020	MAGU CHARAN NAYAK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
191	WP(C)/0025373/2020	BHAGAWAN PARIDA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
192	WP(C)/0025374/2020	BHAGAWAN PARIDA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
193	WP(C)/0025375/2020	SUVENDU KUMAR SAMAL	MANORANJAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0025376/2020	COLLECTOR JAJPUR PRABIN KUMAR NANDA	SUSANTA KUMAR MISHRA	//
		VS	VS	0
195	WP(C)/0025377/2020	DIRECTOR INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH BERHAMPUR BASANTA KUMAR DASH	M/S.JAGANATH PATNAIK	//
		VS	VS	0
196	WP(C)/0025378/2020	STATE OF ODISHA GANESH CHANDRA PRUSTY	B.S.RAYAGURU	//
		VS	VS	0
197	WP(C)/0025379/2020	STATE OF ODISHA AMIT KUMAR CHATTERJEE	B.S.TRIPATHY..1	//
		VS	VS	0
198	WP(C)/0025380/2020	STATE OF ODISHA RAMA KRISHNA LENKA	ARUN KUMAR PATRA	//
		VS	VS	0
199	WP(C)/0025381/2020	STATE OF ODISHA BIKRAM KUMAR SAHOO	ARUNA KUMAR PATRA	//
		VS	VS	0
200	WP(C)/0025382/2020	STATE OF ODISHA DASARATHA BARIHA	LAXMI NARAYAN PATEL	//
		VS	VS	0
201	WP(C)/0025383/2020	STATE OF ODISHA KANHU CHARAN ROUT	NIRANJAN LENKA	//
		VS	VS	0
202	WP(C)/0025384/2020	STATE OF ODISHA LAXMI NARAYAN STORE(RETAILER)	S.K.NAYAK..2	//
		VS	VS	0
203	WP(C)/0025385/2020	ADDL. CHIEF SECRETARY TO GOVT. AND INCHARGE OF SECRETARY H AND F WELFARE DEPTT. BIJAYALAXMI SATAPATHY	RANJIT SAMAL	//
		VS	VS	0
204	WP(C)/0025386/2020	STATE OF ODISHA PRAVASINI MOHANTY	RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0025387/2020	STATE OF ODISHA SANATAN PRADHAN VS	RANJIT SAMAL VS	// // 0
206	WP(C)/0025388/2020	STATE OF ODISHA SIDHESWAR NAYAK VS	RANJIT SAMAL VS	// // 0
207	WP(C)/0025389/2020	STATE OF ODISHA PRAMOD KUMAR PADHAN VS	RANJIT SAMAL VS	// // 0
208	WP(C)/0025390/2020	STATE OF ODISHA SANTANU KUMAR PATRA VS	RANJIT SAMAL VS	// // 0
209	WP(C)/0025391/2020	STATE OF ODISHA DUKHANASAN SAHU VS	RANJIT SAMAL VS	// // 0
210	WP(C)/0025392/2020	STATE OF ODISHA SHANKAR JAGADALA VS	RANJIT SAMAL VS	// // 0
211	WP(C)/0025393/2020	STATE OF ODISHA PRASANTA KUMAR PRADHAN VS	RANJIT SAMAL VS	// // 0
212	WP(C)/0025394/2020	STATE OF ODISHA GOURA CHARAN SETHI VS	RANJIT SAMAL VS	// // 0
213	WP(C)/0025395/2020	STATE OF ODISHA RASMITA TARIA VS	RANJIT SAMAL VS	// // 0
214	WP(C)/0025396/2020	STATE OF ODISHA SAKUNTALA MAHAPATRA VS	RANJIT SAMAL VS	// // 0
215	WP(C)/0025397/2020	STATE OF ODISHA SANTOSH KUMAR MAHAKUD VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0025398/2020	MEENA MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
217	WP(C)/0025399/2020	KAMBHU PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
218	WP(C)/0025400/2020	TARANGINI ROUT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
219	WP(C)/0025401/2020	SHESADEV PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
220	WP(C)/0025402/2020	LEELAMAYEE PATNAIK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
221	WP(C)/0025403/2020	DAMBARUDHAR KAMILA VS STATE OF ODISHA	N.BEURIA VS	// 0 //
222	WP(C)/0025404/2020	ANANDINI HOTA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
223	WP(C)/0025405/2020	JANAKIBALLAV JHANKAR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
224	WP(C)/0025406/2020	RASHMISUTA DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
225	WP(C)/0025407/2020	MAHESWAR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
226	WP(C)/0025408/2020	SANKARSAN PADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
227	WP(C)/0025409/2020	TRIPURARI DEHURY	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0025410/2020	MANJURANI PANIGRAHI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0025411/2020	ALL ODISHA CARD BANK EMPLOYEES UNION	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0025412/2020	KRUSHNA NAYAK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		BRANCH MANAGER UCO BANK		//
231	WP(C)/0025413/2020	ABHIMANYU KABI	N.BEHURIA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0025414/2020	GYANARANJAN DASH	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0025415/2020	TAPAN KUMAR MOHANTY	N.BEURIA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0025416/2020	SISIR KUMAR MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0025417/2020	SATYANARAYAN MOHANTA	N.BEURIA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0025418/2020	KAILASH CHANDRA LENKA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0025419/2020	DHIRENDRA PATNAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0025420/2020	MANORANJAN MOHANTY	NIRANJAN SINGH (1)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0025421/2020	STATE OF ODISHA ARATIRANI SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
240	WP(C)/0025422/2020	STATE OF ODISHA SUVALAXMI SAMANTARAY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
241	WP(C)/0025423/2020	TAHASILDAR TANGI SANTOSH MAHAKUD VS	N.BEURIA VS	// // 0
242	WP(C)/0025424/2020	STATE OF ODISHA SARAT RANJAN PATTANAIAK VS	PRAFULLA KUMAR MOHAPATR VS	// // 0
243	WP(C)/0025425/2020	STATE OF ODISHA DEBARAJ PANIGRAHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
244	WP(C)/0025426/2020	STATE OF ODISHA KALANDI CHARAN NATH VS	NAGEN KUMAR BARICK VS	// // 0
245	WP(C)/0025427/2020	STATE OF ODISHA AJAYA KUMAR NANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
246	WP(C)/0025428/2020	STATE OF ODISHA PRAVAT KUMAR NAYAK VS	PRAFULLA KUMAR KAR VS	// // 0
247	WP(C)/0025429/2020	DIRECTOR CONSOLIDATION VEDAVYAS PARIDA VS	N.BEURIA VS	// // 0
248	WP(C)/0025430/2020	STATE OF ODISHA DR.KAMALINI PANIGRAHI VS	ASHIS KUMAR MISHRA VS	// // 0
249	WP(C)/0025431/2020	THE STATE OF ODISHA TAPASWINI SAHOO VS COLLECTOR, NAYAGARH	MANOJ KUMAR JENA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0025432/2020	JAGABANDHU PATRO VS THE CHAIRMAN UTKAL GRAMEEN BANK	ADITYA MISHRA VS	// 0 //
251	WP(C)/0025433/2020	SUJIT KUMAR LENKA VS STATE OF ODISHA	N.BEURIA VS	// 0 //
252	WP(C)/0025434/2020	RABINDRANATH DASH VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
253	WP(C)/0025435/2020	SUMIT RANJAN SAHU VS STATE OF ODISHA	N.BEURIA VS	// 0 //
254	WP(C)/0025436/2020	RANJIT KUMAR SAHU VS STATE OF ODISHA	N.BEURIA VS	// 0 //
255	WP(C)/0025437/2020	RASA BIHARI ACHARYA VS STATE OF ODISHA	N. BEURIA VS	// 0 //
256	WP(C)/0025438/2020	RABINDRA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
257	WP(C)/0025439/2020	M/S. ARATI DISTRIBUTOR VS ADDL. CHIEF SECRETARY TO THE GOVT.	S.K. NAYAK-2 VS	// 0 //
258	WP(C)/0025440/2020	BALARAM RATH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
259	WP(C)/0025441/2020	PRABHAT KUMAR MAJHI VS STATE OF ODISHA	N.BEURIA VS	// 0 //
260	WP(C)/0025442/2020	HARISCHANDRA TRIPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
261	WP(C)/0025443/2020	SURESH KUMAR RANA	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0025444/2020	PRAFULLA CHANDRA NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0025445/2020	HARMOHAN MOHANTA	N.BEURIA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0025446/2020	PRATAP CHANDRA NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0025447/2020	HAREKRUSHNA GIRI	N.BEURIA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0025448/2020	NIHAR RANJAN MOHANTA	N.BEURIA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0025449/2020	AMIT KUMAR DEO	N.BEURIA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0025450/2020	AJAY KUMAR PATRA	N.BEURIA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0025451/2020	BHAKTA CHARAN MOHANTA	N.BEURIA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0025452/2020	BANAMALI MUNDA	N.BEURIA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0025453/2020	RANJIT KUMAR MOHANTA	N.BEURIA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0025454/2020	SAROJ KUMAR PATRA	N.BEURIA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0025455/2020	STATE OF ODISHA SAMBHUNATH PRUSTY VS	N.BEURIA VS	// // 0
274	WP(C)/0025456/2020	STATE OF ODISHA HARISHCHANDRA MOHANTA VS	N.BEURIA VS	// // 0
275	WP(C)/0025457/2020	STATE OF ODISHA TAPAN KUMAR JENA VS	N.BEURIA VS	// // 0
276	WP(C)/0025458/2020	STATE OF ODISHA PRADEEP KUMAR MOHANTA VS	N.BEURIA VS	// // 0
277	WP(C)/0025459/2020	STATE OF ODISHA KIRANI MUNDA VS	N.BEURIA VS	// // 0
278	WP(C)/0025460/2020	STATE OF ODISHA BILAS DEI @ PARIDA VS	B.K. NAYAK VS	// // 0
279	WP(C)/0025461/2020	STATE OF ORISSA AJAYA KUMAR DASH VS	DURGESH NARAYAN RATH VS	// // 0
280	WP(C)/0025462/2020	STATE OF ODISHA SAPANA TAPASWI VS	N.BEURIA VS	// // 0
281	WP(C)/0025463/2020	STATE OF ODISHA MUCUNDO BEHERA VS	DURGESH NARAYAN RATH VS	// // 0
282	WP(C)/0025464/2020	STATE OF ODISHA TRIPATI PADHY VS	DURGESH NARAYAN RATH VS	// // 0
283	WP(C)/0025465/2020	STATE OF ODISHA RAJKUMAR MOHANTA VS STATE OF ODISHA	N.BEURIA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0025466/2020	SANTOSH KUMAR MAHARANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
285	WP(C)/0025467/2020	BAPUJI BANDHU PATTANAİK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
286	WP(C)/0025468/2020	UMASANKAR AICH VS STATE OF ODISHA	N.BEURIA VS	// 0 //
287	WP(C)/0025469/2020	NIRMAL KUMAR PRADHAN VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
288	WP(C)/0025470/2020	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
289	WP(C)/0025471/2020	BISWANATH NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
290	WP(C)/0025472/2020	SUJIT KUMAR AICHA VS STATE OF ODISHA	N.BEURIA VS	// 0 //
291	WP(C)/0025473/2020	SWAGAT KUMAR MOHANTA VS STATE OF ODISHA	N.BEURIA VS	// 0 //
292	WP(C)/0025474/2020	GIRIJA SANKAR PATRA VS STATE OF ODISHA	N.BEURIA VS	// 0 //
293	WP(C)/0025475/2020	DAMODAR MEHER VS STATE GOVT. OF ODISHA	SURYA NARAYAN PATNAİK VS	// 0 //
294	WP(C)/0025476/2020	NIRMAL KUMAR MOHANTA VS STATE OF ODISHA	N.BEURIA VS	// 0 //
295	WP(C)/0025477/2020	ALL ODISHA CONTRACTORS ASSOCIATION	PRABODHA CHANDRA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0025478/2020	GANESH CHANDRA BARIK	N.BEURIA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0025479/2020	MANORANJAN DAS	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0025480/2020	JIBAN KUMAR GIRI	N.BEURIA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0025481/2020	GAGAN BIHARI PANDA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0025482/2020	M/S. NATIONAL ALUMINIUM COMPANY LIMITED	ANMAY MISHRA	//
		VS	VS	0
		DY.CHIEF LABOUR COMMISSIONER (CENTRAL)		//
301	WP(C)/0025483/2020	AJAYA KUMAR PATI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0025484/2020	NALINIKANTA MOHAPATRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0025485/2020	KISHORE KUMAR PRADHAN	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT. FOREST AND ENVIRONMENT DEPARTMENT		//
304	WP(C)/0025486/2020	ROSALIN LENKA	BIPLAB KUMAR DASH	//
		VS	VS	0
		VICE CHANCELLOR UTKAL UNIVERSITY		//
305	WP(C)/0025487/2020	NIKHILA UTKAL KALYAN SHIKSHYAK O SHIKSHYAK SANGHA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0025488/2020	SATYANARAYAN BEHERA	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0025489/2020	STATE OF ODISHA BHIKARI BADHEI VS	RITURANJAN CHHOTARAY VS	// // 0
308	WP(C)/0025490/2020	STATE OF ODISHA SURYANARAYN SAHU VS	SURYA NARAYAN PATNAIK VS	// // 0
309	WP(C)/0025491/2020	STATE OF ODISHA JAYASEN SETHI VS	K.K.SWAIN VS	// // 0
310	WP(C)/0025492/2020	STATE OF ODISHA ANDHA PRADHAN VS	K.K.SWAIN VS	// // 0
311	WP(C)/0025493/2020	STATE OF ODISHA PINTU RAJ VS	ASHOK KUMAR PANIGRAHI VS	// // 0
312	WP(C)/0025494/2020	STATE OF ODISHA SABITA BHUYAN VS	PRASANNA KUMAR BHUYAN VS	// // 0
313	WP(C)/0025495/2020	STATE OF ODISHA PARAMANANDA PANDA VS	ARIJEET MISHRA VS	// // 0
314	WP(C)/0025496/2020	COLLECTOR,JAJPUR PRAMODA KUMAR SETHI VS	K.K.SWAIN VS	// // 0
315	WP(C)/0025497/2020	STATE OF ODISHA ASHOK MALIK VS	ARIJEET MISHRA VS	// // 0
316	WP(C)/0025498/2020	THE COLLECTOR JAJPUR TAPAN KUMAR BISHOYI VS	K.K.SWAIN VS	// // 0
317	WP(C)/0025499/2020	STATE OF ODISHA PRASANNA KUMAR BHUYAN VS STATE OF ODISHA	SUCHITRA MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0025500/2020	DRAUPADI PANDA VS COMMISSIONER, BMC,KHURDA	DAYANANDA MOHAPATRA VS	// 0 //
319	WP(C)/0025501/2020	NIRUPAMA NAIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
320	WP(C)/0025502/2020	SANTOSH MALIK VS THE COLLECTOR JAJPUR	ARIJEET MISHRA VS	// 0 //
321	WP(C)/0025503/2020	SABITA BHUYAN VS STATE OF ODISHA	PRASANNA KUMAR BHUYAN VS	// 0 //
322	WP(C)/0025504/2020	ANUPAMA MEHER VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
323	WP(C)/0025505/2020	DRAUPADI MAHALIK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
324	WP(C)/0025506/2020	KABITA SETHI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
325	WP(C)/0025507/2020	TRILOCHAN SAHOO VS THE COLLECTOR JAJPUR	ARIJEET MISHRA VS	// 0 //
326	WP(C)/0025508/2020	PARBIN SULTANA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
327	WP(C)/0025509/2020	SUDIPTA MOHANTY VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
328	WP(C)/0025510/2020	KANTARU NAIK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
329	WP(C)/0025511/2020	SURYAMANI MALLICK	ARIJEET MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		THE COLLECTOR JAJPUR		//
330	WP(C)/0025512/2020	RAJENDRA KUMAR RATH	BIJAYA KUMAR PARIDA (2)	//
		VS	VS	0
		SECRETARY-CUM-REVENUE DIVISIONAL COMMISSIONER, RDC, GANJAM		//
331	WP(C)/0025513/2020	JAYARAM DAS	ARIJEET MISHRA	//
		VS	VS	0
		THE COLLECTOR JAJPUR		//
332	WP(C)/0025514/2020	SUREKHA PANDA (NEE SUREKHA PUROHIT)	GOPINATH PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0025515/2020	MANJULATA NAIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0025516/2020	HRUDAYA CHANDRA SINGH	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0025517/2020	JAGANNATHA MAJHI	ARIJEET MISHRA	//
		VS	VS	0
		THE COLLECTOR JAJPUR		//
336	WP(C)/0025518/2020	RANJITA NAIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0025519/2020	PRAFULLA KUMAR NAYAK	ASMIYA RANJAN MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0025520/2020	MADHUSUDAN NAIK	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0025521/2020	SURENDRA BARIK	ARIJEET MISHRA	//
		VS	VS	0
		THE COLLECTOR JAJPUR		//
340	WP(C)/0025522/2020	MANARANJAN SETHI	KAUSHIK SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0025523/2020	STATE OF ODISHA GITANJALI PRADHAN VS	G.P.JENA VS	// // 0
342	WP(C)/0025524/2020	PRINCIPAL SECRETARY, HIGHER EDUCATION DEPT. BBSR SOMANATH MISHRA VS	KAUSHIK SWAIN VS	// // 0
343	WP(C)/0025525/2020	STATE OF ODISHA RABI SAHU VS	ARIJEET MISHRA VS	// // 0
344	WP(C)/0025526/2020	THE COLLECTOR JAJPUR SK. JAHUR ALLI VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
345	WP(C)/0025527/2020	STATE OF ODISHA SANTOSH KUMAR SAHU VS	KAUSHIK SWAIN VS	// // 0
346	WP(C)/0025528/2020	STATE OF ODISHA RAJKISHOR NAIK VS	KAUSHIK SWAIN VS	// // 0
347	WP(C)/0025529/2020	STATE OF ODISHA NITESH SAHU VS	ARIJEET MISHRA VS	// // 0
348	WP(C)/0025530/2020	THE COLLECTOR JAJPUR KRUSHNA CHANDRA MOHARANA VS	D.P.MOHANTY VS	// // 0
349	WP(C)/0025531/2020	COLLECTOR, DHENKANAL JASOBANTA NAIK VS	KAUSHIK SWAIN VS	// // 0
350	WP(C)/0025532/2020	STATE OF ODISHA ARUN KUMAR RAY VS	KAUSHIK SWAIN VS	// // 0
351	WP(C)/0025533/2020	STATE OF ODISHA AJAYA MAHALIK VS	ARIJEET MISHRA VS	// // 0
		THE COLLECTOR JAJPUR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0025534/2020	DULAL DEBNATH VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
353	WP(C)/0025535/2020	ACHYUTANANDA KURUKURIA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
354	WP(C)/0025536/2020	SAMBARI KISAN VS DEPUTY REGISTER, OA TRIBUNAL, CUTTACK	JASHOBANTA DASH VS	// 0 //
355	WP(C)/0025537/2020	SUDARSAN JENA VS STATE OF ODISHA	KAUSHIK JENA VS	// 0 //
356	WP(C)/0025538/2020	RAMA CHANDRA SAHU VS THE COLLECTOR JAJPUR	ARIJEET MISHRA VS	// 0 //
357	WP(C)/0025539/2020	RAJENDRA MEHER VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
358	WP(C)/0025540/2020	CHARUDEV NATHA VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
359	WP(C)/0025541/2020	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
360	WP(C)/0025542/2020	TAPAS KUMAR GHOSH VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
361	WP(C)/0025543/2020	BALARAM GUI VS THE COLLECTOR JAJPUR	ARIJEET MISHRA VS	// 0 //
362	WP(C)/0025544/2020	ARJUN MEHER VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
363	WP(C)/0025545/2020	SHRINIBAS RATHA	KAUSHIK SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0025546/2020	ANIL NAYAK	ARIJEET MISHRA	//
		VS	VS	0
		THE COLLECTOR JAJPUR		//
365	WP(C)/0025547/2020	SUNITI JAGADALA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0025548/2020	BRUNDABAN SAMAL	K. RAY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0025549/2020	GOBARDHAN MAHAKUL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0025550/2020	ANIL DALAI	ARIJEET MISHRA	//
		VS	VS	0
		THE COLLECTOR JAJPUR		//
369	WP(C)/0025551/2020	CHAKRADHAR MEHER	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0025552/2020	SHISIRA SAHOO	ARIJEET MISHRA	//
		VS	VS	0
		THE COLLECTOR JAJPUR		//
371	WP(C)/0025553/2020	PRAFULLA KUMAR PATI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0025554/2020	PITABAS KHAMARI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0025555/2020	NAREN NANDI	ARIJEET MISHRA	//
		VS	VS	0
		THE COLLECTOR JAJPUR		//
374	WP(C)/0025556/2020	ANANDA CHANDRA RATH	KAUSHIK SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0025557/2020	STATE OF ODISHA SABITA NAYAK VS COLLECTOR, PURI	BINAYAK PR. MOHANTY VS	// // 0 //
376	WP(C)/0025558/2020	PRADEEP PATRA VS THE COLLECTOR JAJPUR	ARIJEET MISHRA VS	// 0 //
377	WP(C)/0025559/2020	GEETANJALI DAS VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
378	WP(C)/0025560/2020	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
379	WP(C)/0025561/2020	RANJAN KUMAR SAHU VS AUTHORIZED OFFICER CUM CHIEF MANAGER OF THE PUNJAB AND SIND BANK	BIKRAM CHANDRA GHADEI VS	// 0 //
380	WP(C)/0025562/2020	SCHOOL MANAGING COMMITTEE OF GANDAPALI VS STATE OF ODISHA	RAJ SWAIN VS	// 0 //
381	WP(C)/0025563/2020	RABINDRA MALIK VS THE COLLECTOR JAJPUR	ARIJEET MISHRA VS	// 0 //
382	WP(C)/0025564/2020	BISHNU RANA VS THE COLLECTOR JAJPUR	ARIJEET MISHRA VS	// 0 //
383	WP(C)/0025565/2020	SUKANTA KUMAR PANDA VS STATE OF ODISHA	ANUPA UDAYA SENAPATI VS	// 0 //
384	WP(C)/0025566/2020	RAJENDRA SAHOO VS THE COLLECTOR JAJPUR	ARIJEET MISHRA VS	// 0 //
385	WP(C)/0025567/2020	LAXMAN SWAIN VS STATE OF ODISHA	ANUPAUDAYA SENAPATI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0025568/2020	HAREKRUSHNA PANIGRAHI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
387	WP(C)/0025569/2020	HAREKRUSHNA PANIGRAHI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
388	WP(C)/0025570/2020	KIRATI SARAF VS STATE OF ODISHA	SACHIDANANDA NAYAK VS	// 0 //
389	WP(C)/0025571/2020	BALARAM ROUT VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
390	WP(C)/0025572/2020	LAXMIDHAR NAYAK VS THE COLLECTOR JAJPUR	ARIJEET MISHRA VS	// 0 //
391	WP(C)/0025573/2020	SAYED PERWIJ IQBAL VS STATE OF ORISSA	B.N.SAMANTRAY VS	// 0 //
392	WP(C)/0025574/2020	NAMITA PATTANAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
393	WP(C)/0025575/2020	PRAKASH KUMAR SAHOO VS THE COLLECTOR JAJPUR	ARIJEET MISHRA VS	// 0 //
394	WP(C)/0025576/2020	DUSASAN BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
395	WP(C)/0025577/2020	MANGULU PARABHOI VS STATE OF ORISSA	D.R. SWAIN VS	// 0 //
396	WP(C)/0025578/2020	PRIYABATI BISWAL VS STATE OF ORISSA	B.N.SAMANTARAY VS	// 0 //
397	WP(C)/0025579/2020	SANTOSH KUMAR SENAPATI	ANUP UDAYA SENAPATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0025580/2020	BHAJANI JENA	ARIJEET MISHRA	//
		VS	VS	0
		THE COLLECTOR JAJPUR		//
399	WP(C)/0025581/2020	CHAKRADHAR BEHERA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0025582/2020	SUBASH PARIDA	ARIJEET MISHRA	//
		VS	VS	0
		THE COLLECTOR JAJPUR		//
401	WP(C)/0025583/2020	KEDARNATH DAS	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0025584/2020	SANTOSH KUMAR NAYAK	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0025585/2020	MANGULU PARABHOI	D.R. SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0025586/2020	KEDARESWAR BARIK	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0025587/2020	LALA PRIYA RANJAN CHAND	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0025588/2020	SABITA JENA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0025589/2020	PRADIPTA KUMAR DIXIT	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0025590/2020	SRIMANTA MOHAPATRA	ANUP UDAYA SENAPATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0025591/2020	STATE OF ODISHA TIKESWAR PATEL VS	SAMARENDRA PATTANAİK VS	// // 0
410	WP(C)/0025592/2020	THASILDAR, KUCHINDA SURESH CHANDRA NAYAK VS	ANUP UDAYA SENAPATI VS	// // 0
411	WP(C)/0025593/2020	STATE OF ODISHA BAIKUNTHA NATH PRADHAN VS	ANUP UDAYA SENAPATI VS	// // 0
412	WP(C)/0025594/2020	STATE OF ODISHA NIRMALA MOHANTY VS	ANUP UDAYA SENAPATI VS	// // 0
413	WP(C)/0025595/2020	STATE OF ODISHA SUDARSHAN BAG VS	DHIRENDRA KU. MOHAPATRA VS	// // 0
414	WP(C)/0025596/2020	STATE OF ORISSA SARASWATI NAYAK VS	ANUP UDAYA SENAPATI VS	// // 0
415	WP(C)/0025597/2020	STATE OF ODISHA DASARATHI NAYAK VS	PRASANTA KUMAR PANDA VS	// // 0
416	WP(C)/0025598/2020	STATE OF ODISHA LALIT BAG VS	DHULIRAM PATTANAYAK VS	// // 0
417	WP(C)/0025599/2020	STATE OF ODISHA RAJKUMAR PADHAN VS	DHULIRAM PATTANAYAK VS	// // 0
418	WP(C)/0025600/2020	STATE OF ODISHA MANBODH NAG VS	DHULIRAM PATTANAYAK VS	// // 0
419	WP(C)/0025601/2020	STATE OF ODISHA CHINTAMANI DAS VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0025602/2020	CHATURBHUJA BHATI VS STATE OF ODISHA	DHULIRAM PATTANAYAK VS	// 0 //
421	WP(C)/0025603/2020	BIBEKANANDA ACHARYA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
422	WP(C)/0025604/2020	BAIRAGI SATAPATHY VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
423	WP(C)/0025605/2020	SAPAN KUMAR DAS MOHAPATRA VS STATE OF ODISHA	SURAT KU. PATNAIK VS	// 0 //
424	WP(C)/0025606/2020	BASANTA KUMAR ROUT VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
425	WP(C)/0025607/2020	GAJENDRA JENA VS STATE OF ODISHA	SUNIL KUMAR PATNAIK VS	// 0 //
426	WP(C)/0025608/2020	DEVID KESHAREE MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
427	WP(C)/0025609/2020	PRAMILA MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
428	WP(C)/0025610/2020	M.K. GANDHI H.S. SCHOOL VS CENTRAL BOARD OF TRUSTEES EMPLOYEES PROVIDENT FUND ORGANISATION	AMIT PRASAD BOSE VS	// 0 //
429	WP(C)/0025611/2020	SANATAN MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
430	WP(C)/0025612/2020	JYOTIRANJAN SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
431	WP(C)/0025613/2020	SUBASH CHANDRA BAL	SHANTI PRAKASH MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
432	WP(C)/0025614/2020	THE COLLECTOR, SUNDARGARH DINABANDHU BEHERINIA	NIRANJAN NAYAK	//
		VS	VS	0
433	WP(C)/0025615/2020	STATE OF ODISHA SURESH CHANDRA CHAUDHURI	NIRANJAN NAYAK	//
		VS	VS	0
434	WP(C)/0025616/2020	STATE OF ODISHA SUNASIRA PRUSTY	NIRANJAN NAYAK	//
		VS	VS	0
435	WP(C)/0025617/2020	STATE OF ODISHA DHANESWAR MALLICK	SARAT CH. MOHANTY	//
		VS	VS	0
436	WP(C)/0025618/2020	STATE OF ODISHA SUBAL CHARAN SAHU	NIRANJAN NAYAK	//
		VS	VS	0
437	WP(C)/0025619/2020	STATE OF ODISHA DILLIP KUMAR CHAUDHURY	NIRANJAN NAYAK	//
		VS	VS	0
438	WP(C)/0025620/2020	STATE OF ODISHA PRANABANDHU PANDA	NIRANJAN NAYAK	//
		VS	VS	0
439	WP(C)/0025621/2020	STATE OF ODISHA GOPALKRUSHNA SAHU	S.K.NAYAK-2	//
		VS	VS	0
440	WP(C)/0025622/2020	COLLECTOR, NAYAGARH GAGAN BIHARI PRUSTY	RABI NARAYAN BEHERA	//
		VS	VS	0
441	WP(C)/0025623/2020	STATE OF ODISHA PRAVAT KUMAR ROUSTRAY	K.C.KAR	//
		VS	VS	0
442	WP(C)/0025624/2020	STATE OF ODISHA BUDHA JHANKAR MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0025625/2020	STATE OF ODISHA SUKANTI MOHANTA VS	B.K.BARIK VS	// // 0
444	WP(C)/0025626/2020	STATE OF ODISHA ASHOK KUMAR DASH VS	SASHI BHUSAN JENA VS	// // 0
445	WP(C)/0025627/2020	STATE OF ODISHA KRUSHNA CHANDRA DEBTA VS	SASHI BHUSAN JENA VS	// // 0
446	WP(C)/0025628/2020	STATE OF ODISHA RABINDRA NARAYAN RANA VS	SAMARENDRA MOHANTY VS	// // 0
447	WP(C)/0025629/2020	COLLECTOR AND DISTRICT MAGISTRATE, SUNDARGARH DR.BIKASH KRUSHNA MOHANTI VS	SAMARENDRA MOHANTY VS	// // 0
448	WP(C)/0025630/2020	REGIONAL MANAGER, SYNDICATE BANK, KHORDHA BHAGYA BARDHAN DAS VS	IPSIT AUROBINDO ACHARYA VS	// // 0
449	WP(C)/0025631/2020	CANARA BANK, CGM, KARNATAKA LIPI NAYAK VS	SIDHARTHA SWAIN VS	// // 0
450	WP(C)/0025632/2020	STATE OF ODISHA PRASANNA KUMAR DIGAL VS	PRASANNA KUMAR DASH VS	// // 0
451	WP(C)/0025633/2020	AMBIKA DIGAL UNION OF INDIA, EAST COAST RAILWAY, C.S.PUR VS	RAJENDRA KUMAR MISHRA VS	// // 0
452	WP(C)/0025634/2020	SUSHANT MISHRA UMAKANTA ROUT VS	RAJENDRA KUMAR DASH VS	// // 0
453	WPCRL/0000096/2020	STATE OF ODISHA ISRAILE KHAN VS	M.A.ALI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WPCRL/0000097/2020	LACHHMAN MALLIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BHANDARIPOKHARI /117 /2020 () //
455	ABLAPL/0011955/2020	M.D.TOUFIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	JONK /168 /2020 () //
456	ABLAPL/0011956/2020	AMAN ABHISEK KAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /219 /2020 () //
457	ABLAPL/0011957/2020	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	R.K.SAMANTASINGHAR VS	CHOUDWAR /17 /2020 () //
458	ABLAPL/0011958/2020	SAUMYA RANJAN DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	/ /0 () //
459	ABLAPL/0011959/2020	MAKU JENA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	TIHIDI /384 /2020 () //
460	ABLAPL/0011960/2020	RAMA CHANDRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /170 /2020 () //
461	ABLAPL/0011961/2020	JUDHISTI @ JUDHISTER GOUDA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	KODINGA /60 /2019 () //
462	ABLAPL/0011962/2020	KUNDA DAS VS STATE OF ODISHA	PRAVASH CH. JENA VS	/ /0 () //
463	ABLAPL/0011963/2020	S.K.SADAM HOSEL @ SK. SADAM @ SK.SADAM KHOSSENTIA VS STATE OF ODISHA	VS VS	/ /0 () //
464	ABLAPL/0011964/2020	SK SADAM HOSEL @ SK. SADAM @ SK. SADAM KHOSSENTIA VS UNION OF INDIA	VS VS	/ /0 () //
465	ABLAPL/0011965/2020	TUKUNA SWAIN	CHIRANJAYA MOHANTY	NIALI /215 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0011966/2020	RANJAN @ RANJAN KUMAR SAHOO	GAGAN BIHARI SINGH	DHENKANAL SADAR /422 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0011967/2020	LAXMAN KUMAR SETHI	GAGAN BIHARI SINGH	NEMALO /106 /2020
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0011968/2020	ABINASH RAY	RANJIT MOHANTY	SALIPUR /6 /2012
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0011969/2020	NARAYAN RAY	G.N MISHRA	KALIMELA /112 /2020
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0011970/2020	P.MOHAN RREDDY	DEBASIS SARANGI	JARADA /197 /2020
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0011971/2020	ASHUTOSH NAYAK @ TUTU	SOUBHAGYA KUMAR DASH	JAJPUR SADAR /183 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0011972/2020	DURGA PRASAD DASH	SANTANU KUMAR SARANGI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0011973/2020	JAGDISH SINGH	ARJUNA CHARANA BEHERA	RENGALI /158 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0011974/2020	ANJALI NAG	BIJAYA KUMAR RAGADA	JHARSUGUDA /689 /2020
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0011975/2020	SAHADEV RANA	BIJAY KUMAR BEHERA	JAJPUR ROAD /35 /2018
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0011976/2020	PRAKASH MALLIK	AMITAV TRPATHY	JENAPUR /209 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0011977/2020	STATE OF ODISHA M.SATISH @ PRAVAS VS	RAJIB LOCHAN PATTNAIK VS	// JEYPORE TOWN /229 /2020 ()
478	ABLAPL/0011978/2020	STATE OF ODISHA CHANDRA SEKHAR HAJARI VS	RAJIB LOCHAN PATTNAIK VS	// MALKANGIRI /338 /2020 ()
479	ABLAPL/0011979/2020	STATE OF ODISHA MR. GYAN PRAKASH VS	SATYAJIT MOHANTY VS	// SAHID NAGAR P.S. /374 /2020 ()
480	ABLAPL/0011980/2020	STATE OF ODISHA PRASANNA BIDHAR VS	SABYASACHI MISHRA VS	// JATNI P.S. /347 /2020 ()
481	ABLAPL/0011981/2020	STATE OF ODISHA RAGHUNATH DALEI VS	SURYAKANTA DWIBEDI VS	// BAISINGA /164 /2020 ()
482	ABLAPL/0011982/2020	STATE OF ODISHA DEEPAK KUMAR MOHANTY VS	FALGUNI RAJGURUMOHAPATRA VS	// GHASIPURA /37 /2020 ()
483	ABLAPL/0011983/2020	STATE OF ODISHA JOGI @ JOGINDRA DALAI VS	SUSANTA KUMAR TRIPATHY VS	// KRUSHNA PRASAD /77 /2019 ()
484	ABLAPL/0011984/2020	STATE OF ODISHA KANHA @ SOMANATH BARIK VS	SUSANTA KUMAR BARAL VS	// OLATPUR /81 /2020 ()
485	ABLAPL/0011985/2020	STATE OF ODISHA RAGHUARAKHITA SWAIN VS	PARTHA SARATHI NAYAK VS	// GONDIA /206 /2020 ()
486	ABLAPL/0011986/2020	STATE OF ODISHA SUMAN @ PANDARI PATSAHANI VS	HARIPRASAD OJHA VS	// CHANDAKA P.S. /154 /2020 ()
487	ABLAPL/0011987/2020	STATE OF ODISHA SOUMYA RANJAN NAYAK @ BABU VS STATE OF ODISHA	B.K.GHADEI VS	// CUTTACK SADAR /478 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0011988/2020	HRUSIKESH PRADHAN VS STATE OF ODISHA	SASMITA NANDA VS	JARAPADA /195 /2018 () //
489	ABLAPL/0011989/2020	SUSHAMA PATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	NAIKANI-DIHI /99 /2020 () //
490	ABLAPL/0011990/2020	MD.SALMAN@KALLU VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	DHANUPALI /344 /2020 () //
491	ABLAPL/0011991/2020	DEEPAK CHATAR VS STATE OF ODISHA	ADITYA PARIDA VS	JODA /130 /2020 () //
492	ABLAPL/0011992/2020	JYOSHNA RANI BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /126 /2019 () //
493	ABLAPL/0011993/2020	BULU @ AKULA POLEI @ AKULA POLAI VS STATE OF ODISHA	BISWAJIT MOHANTY-5 VS	BHANJANAGAR /497 /2020 () //
494	ABLAPL/0011994/2020	DEDA BIHARI MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	Dhamara Police Station /49 /2020 () //
495	ABLAPL/0011995/2020	AKSHAYA KUMAR SAMAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BHADRAK TOWN /149 /2020 () //
496	ABLAPL/0011996/2020	MAHENDRA KUMAR @ MAHENDRA BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	SURADA /81 /2019 () //
497	ABLAPL/0011997/2020	MANARANJAN MISHRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /282 /2020 () //
498	ABLAPL/0011998/2020	SIMANCHAL JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /271 /2020 () //
499	ABLAPL/0011999/2020	ASHOK KUMAR SWAIN	S.K.NAYAK-2	BHADRAK RURAL /553 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0012000/2020	NETRANANDA JENA @ BASANTA JENA	JYOTIRMAYA SAHOO	BANAPUR P.S. /211 /2010
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0012001/2020	LAXMAN KUMAR BISWAL @ LAXMAN BISWAL	KAMAKANTA PRADHAN	BASUDEVPUR /251 /2020
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0012002/2020	MAHAMMAD LIAKAT	PRAVAS KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0012003/2020	BINAY SINGH	BISWARANJAN MAHARATHA	ORIENT /168 /2020
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0012004/2020	SUDHIR GOUDA	JYOTIRMAYA SAHOO	KABISURYANAGAR (KODALA) /252 /2020
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0012005/2020	KASTURI KAR	DEEPAK RANJAN SUNDARAY	BARGARH SADAR /160 /2020
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0012006/2020	SABYASACHI NAYAK	JIBANANANDA MOHANTY	BARBIL /115 /2020
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0012007/2020	AKASH KUMAR SETHI	B.K.NAYAK	PIPLI /364 /2017
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0012008/2020	AKSHAYA KUMAR ROUT	PANCHANAN PANIGRAHI	GONDIA /202 /2020
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0012009/2020	SANJAY KUMAR SAHOO	CHEERA RANJAN SATPATHY	NEMALO /75 /2020
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0012010/2020	SK.TAHIR MOHAMMAD	CHEERA RANJAN SATAPATHY	SALIPUR /245 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0012011/2020	STATE OF ODISHA SURU MALLICK VS	ARUN KUMAR BUDHIA VS	// DUNGURIPALI /150 /2020 ()
512	ABLAPL/0012012/2020	STATE OF ODISHA MANIKA NAG VS	AMULYA RATNA PANDA VS	// JODA /131 /2020 ()
513	ABLAPL/0012013/2020	STATE OF ODISHA RAJU BHOI VS	BHARAT DASH VS	// BRAHMAGIRI /78 /2020 ()
514	ABLAPL/0012014/2020	STATE OF ODISHA BIJU BHOI VS	BHARATI DASH VS	// / /0 ()
515	ABLAPL/0012015/2020	STATE OF ODISHA PRAVAKAR SAHU VS	PRASANTA KUMAR NANDA VS	// REMUNA /155 /2020 ()
516	ABLAPL/0012016/2020	STATE OF ODISHA BIBEK KUMAR SWAIN VS	ASIT KU JENA VS	// PATKURA /219 /2020 ()
517	WPC(OAC)/0000749/2016	STATE OF ODISHA CHOUDHURY DEBENDRA DAS VS	M/S.SANTOSH KUMAR SWAIN VS	// // ()
518	WPC(OAC)/0001885/2018	SCHOOL AND MASS EDUCATION BIJAYA KETAN SETHY VS STATE OF ODISHA	M/S.SATYAJIT BEHERA VS	// // () //

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MISC CASES FILED on :29/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2020 COPET/34/2015	M/S.GAMMON INDIA LTD.-MP	M/S.ALOK RANJAN MOHANTY
2	63/2020 JCRLA/38/2012	LAXMAN JAIPARIA-MP	M/S.TUSHAR KANTA SAHOO
3	64/2020 JCRLA/25/2018	SONU MUNDA and ANOTHER-MP	
4	108/2020 CMAPL/235/2020	ZAILUDDIN KHAN-MP	ADV
5	152/2020 TRP(C)/155/2020	SUKHADA TRIPATHY-MP	S.P.DASH
6	153/2020 TRP(C)/156/2020	JYOSHNA RANI NAYAK-MP	LALATENDU SAMANTARAY
7	165/2020 CRLMP/1142/2020	DURGA PRASAD DASH-MP	SANTANU KUMAR SARANGI
8	172/2020 WPC(OAC)/749/2016	CHOUDHURY DEBENDRA DAS-MP	M/S.SANTOSH KUMAR SWAIN
9	457/2020 CRLREV/396/2020	KASHINATH MAJHI-MP	SUSHANT KUMAR PRADHAN
10	477/2020 RVWPET/299/2020	DENTAL COUNCIL OF INDIA-MP	RAJANI CHANDRA MOHANTY
11	912/2020 CRLMC/1393/2020	MIRABAI DAS-MP	S.PATRO
12	914/2020 BLAPL/10708/2019	MANOJ KUMAR DIGAL@MANOJ DIGAL-MP	M/S. AMULYA .R.PANDA,A.PARIDA
13	914/2020 CRLMC/1394/2020	SIBA @ SANTOSH BARAD-MP	TAPAS KUMAR ACHARYA
14	915/2020 BLAPL/5564/2020	D. JHULU-MP	BIBHUDA NANDA MOHAPATRA
15	916/2020 BLAPL/570/2020	RAJENDRA KHORA-MP	RAJIB LOCHAN PATTNAIK
16	917/2020 BLAPL/7010/2020	MANTU MUKHI-MP	CHANDAN SAMANTARAY
17	959/2020 CRLA/151/2018	RABINDRA KUMAR OJHA-MP	M/S.SOURA CH.MOHAPATRA
18	960/2020 CRLA/597/2013	NABA @ NABAKISHORE-MP	M/S.ADITYA KU.PATANAIAK
19	962/2020 CRLA/104/2016	SADAN SINGH GAGARIA-MP	M/S.L.BHUYAN
20	963/2020 CRLA/417/2019	SANTOSH BISWAL-MP	
21	964/2020 CRLA/505/2020	SADANNADA NAIK-MP	DEBARAJ MOHANTY
22	1114/2020 MACA/669/2020	DIVISIONAL MANGER, NATIONAL INSURANCE CO. LTD.-MP	ANASANTA KUMAR MAHALI
23	1115/2020 MACA/670/2020	HARI HARA PATRA-MP	SACHIDANANDA DASH
24	1116/2020 MACA/670/2020	HARI HARA PATRA-MP	SACHIDANANDA DASH
25	1247/2020 WA/572/2020	HRUSIKESH PATI-MP	KOUSIK ANANDA GURU
26	1248/2020	MULCHAND PANDEY-MP	AMAR KUMAR MOHANTY

27	WA/573/2020 1249/2020 WA/389/2019	GEETA MALLICK-MP	PRASANNA KUMAR ROUTRAY
28	11266/2020 WP(C)/25181/2020	SIKANDRA BAL-MP	SUNIL KU.PANDA
29	11267/2020 WP(C)/25289/2020	JITENDRA KUMAR SAHOO-MP	SUKANTA KUMAR DALAI
30	11268/2020 WP(C)/25291/2020	JAYANTI BEHERA-MP	SUKANTA KUMAR DALAI
31	11269/2020 WP(C)/25292/2020	M/S. ORISSA STEVEDORES LTD.-MP	JAGABANDHU SAHOO
32	11270/2020 WP(C)/25293/2020	KALU CHARAN SETHY-MP	SWAPNA KUMAR OJHA
33	11271/2020 WP(C)/25297/2020	ANITARANI HOTA-MP	PRADEEP KUMAR MAHAPATRA
34	11272/2020 WP(C)/25302/2020	RAJESH AGARWAL-MP	MANMAYA KU.DASH
35	11273/2020 WP(C)/25310/2020	KAMINI MUNI-MP	M/S PRAFULLA KUMAR RATH
36	11274/2020 WP(C)/25312/2020	BINODINI PALO-MP	BIBHUDANANDA MOHAPATRA
37	11275/2020 WP(C)/25313/2020	B. AUNSA PATRA-MP	M/S PRAFULLA KUMAR RATH
38	11276/2020 WP(C)/25305/2020	BHAKTA BALLAV DASH-MP	RASHMIKANTA MAHALIK
39	11277/2020 WP(C)/25191/2020	REDTECH SOLUTION INDIA (P) LTD-MP	K.P.MISHRA
40	11278/2020 WP(C)/25315/2020	CHANDI PRASAD TAH-MP	TRILOCHAN NANDA
41	11279/2020 WP(C)/25320/2020	CHANDI PRASAD TAH-MP	TRILOCHAN NANDA
42	11280/2020 WP(C)/25329/2020	JINDAL STEEL AND POWER LIMITED-MP	GOBARDHAN PUJARI
43	11281/2020 WP(C)/25333/2020	SAROJA KUMAR MAHUNTA-MP	MANORANJAN NAYAK
44	11282/2020 WP(C)/3145/2012	BISWA R.PATTNAIK-MP	M/S.KARUNAKAR JENA
45	11283/2020 WP(C)/24197/2020	CHANDRA SEKHAR SAHU-MP	TANMAY MISHRA
46	11284/2020 WP(C)/25339/2020	SIKHARA CHANDRA JENA-MP	MANOJ KUMAR MOHANTY
47	11285/2020 WP(C)/25339/2020	SIKHARA CHANDRA JENA-MP	MANOJ KUMAR MOHANTY
48	11286/2020 WP(C)/24195/2020	NIMAIN CHARAN NAYAK-MP	TANMAY MISHRA
49	11287/2020 WP(C)/25345/2020	SIBAPRASAD SAHOO-MP	SOMANATH NANDA
50	11288/2020 WP(C)/25348/2020	MANOJ KUMAR BASANTIA-MP	SAMARENDRA MOHANTY
51	11289/2020 WP(C)/25351/2020	SATYANARAYAN PARIDA-MP	ALOK KUMAR DAS
52	11290/2020 WP(C)/25356/2020	SUJATARANI PATI-MP	NIRANJAN LENKA
53	11291/2020 WP(C)/25358/2020	SWADHIN KUMAR MOHANTA-MP	N.BEURIA
54	11292/2020 WP(C)/25357/2020	BIJAYA KUMAR BHOI-MP	K.K.SWAIN
55	11293/2020 WP(C)/25360/2020	TAPAS RANJAN MOHANTY-MP	N.BEURIA
56	11294/2020 WP(C)/25359/2020	SIDHESWAR PANIGRAHI-MP	SIDHESWAR MALLIK
57	11295/2020 WP(C)/25361/2020	DILLIP KUMAR MOHANTA-MP	N.BEHURIA

58	11296/2020 WP(C)/25362/2020	SOUMYA RANJAN MISHRA-MP	SIDHESWAR MALLIK
59	11297/2020 WP(C)/25363/2020	SWARAJ KUMAR DUTTA-MP	N.BEURIA
60	11298/2020 WP(C)/25365/2020	NARMADA SAHOO-MP	PARTHA SARATHI DAS
61	11300/2020 WP(C)/25369/2020	MANABHANJAN NAIK-MP	SUBHRANSU BHUSAN MOHANTY
62	11301/2020 WP(C)/25370/2020	MADAN MOHAN PATRA-MP	M/S. BIPLAB MOHANTY
63	11302/2020 WP(C)/24388/2020	BRAJA MISHRA@BRAJA KISHORE MISHRA-MP	M/S.MAHESWAR MOHANTY
64	11303/2020 WP(C)/17006/2017	LABANYA BEHERA-MP	H.N.MOHAPATRA
65	11304/2020 WP(C)/25376/2020	PRABIN KUMAR NANDA-MP	SUSANTA KUMAR MISHRA
66	11306/2020 WP(C)/25377/2020	BASANTA KUMAR DASH-MP	M/S.JAGANATH PATNAIK
67	11312/2020 WP(C)/25382/2020	DASARATHA BARIHA-MP	LAXMI NARAYAN PATEL
68	11313/2020 WP(C)/25383/2020	KANHU CHARAN ROUT-MP	NIRANJAN LENKA
69	11316/2020 WP(C)/25384/2020	LAXMI NARAYAN STORE(RETAILER)-MP	S.K.NAYAK..2
70	11325/2020 WP(C)/27210/2013	TANWEER ALAM-MP	MR.L.BHUYAN
71	11326/2020 WP(C)/9733/2015	BRAJENDRA KUMAR RAY-MP	M/S.BANSHIDHAR BAUG
72	11327/2020 WP(C)/20744/2015	MAASYS INFOTECH PRIVATE LTD.-MP	M/S.GOURI MOHAN RATH
73	11328/2020 WP(C)/19723/2016	M/S.SUYOG COMPUTECHP LTD.-MP	M/S.SHAKTI PRASAD PANDA
74	11329/2020 WP(C)/14869/2020	SABITRI BEHERA-MP	GOPINATH MISHRA
75	11330/2020 WP(C)/20184/2020	UNION OF INDIA-MP	DEBENDRA KUMAR SAHOO.1
76	11331/2020 WP(C)/18463/2017	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
77	11332/2020 WP(C)/12796/2016	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY-MP	GVS/MSWINI PATNAIK, MR. R.K.RATH (SR. ADV.)
78	11336/2020 WP(C)/25403/2020	DAMBARUDHAR KAMILA-MP	N.BEURIA
79	11337/2020 WP(C)/24416/2020	NIRAKISHORE BEHERA-MP	ALOK KUMAR MOHAPATRA
80	11338/2020 WP(C)/24418/2020	PURNA CHANDRA SINGH-MP	ALOK KUMAR MOHAPATRA
81	11339/2020 WP(C)/20935/2020	DR. ANIL KUMAR KAR-MP	NIRANJAN LENKA
82	11340/2020 WP(C)/25411/2020	ALL ODISHA CARD BANK EMPLOYEES UNION-MP	BIRAJA PRASANNA SATAPATHY
83	11341/2020 WP(C)/18598/2020	M/S.AJAX PETRO-MP	M/S.JAGABANDHU SAHOO
84	11342/2020 WP(C)/25413/2020	ABHIMANYU KABI-MP	N.BEHURIA
85	11343/2020 WP(C)/25412/2020	KRUSHNA NAYAK-MP	BIRAJA PRASANNA SATAPATHY
86	11344/2020 WP(C)/25414/2020	GYANARANJAN DASH-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
87	11345/2020 WP(C)/25415/2020	TAPAN KUMAR MOHANTY-MP	N.BEURIA
88	11346/2020 WP(C)/25417/2020	SATYANARAYAN MOHANTA-MP	N.BEURIA
89	11347/2020	SANTOSH MAHAKUD-MP	N.BEURIA

90	WP(C)/25423/2020 11348/2020	VEDAVYAS PARIDA-MP	N.BEURIA
91	WP(C)/25429/2020 11349/2020	SUJIT KUMAR LENKA-MP	N.BEURIA
92	WP(C)/25433/2020 11350/2020	SUMIT RANJAN SAHU-MP	N.BEURIA
93	WP(C)/25435/2020 11351/2020	RANJIT KUMAR SAHU-MP	N.BEURIA
94	WP(C)/25436/2020 11352/2020	RASA BIHARI ACHARYA-MP	N. BEURIA
95	WP(C)/25437/2020 11353/2020	M/S. ARATI DISTRIBUTOR-MP	S.K. NAYAK
96	WP(C)/25439/2020 11354/2020	PRABHAT KUMAR MAJHI-MP	N.BEURIA
97	WP(C)/25441/2020 11355/2020	HARMOHAN MOHANTA-MP	N.BEURIA
98	WP(C)/25445/2020 11356/2020	HAREKRUSHNA GIRI-MP	N.BEURIA
99	WP(C)/25447/2020 11357/2020	NIHAR RANJAN MOHANTA-MP	N.BEURIA
100	WP(C)/25448/2020 11358/2020	AMIT KUMAR DEO-MP	N.BEURIA
101	WP(C)/25449/2020 11359/2020	AJAY KUMAR PATRA-MP	N.BEURIA
102	WP(C)/25450/2020 11360/2020	BHAKTA CHARAN MOHANTA-MP	N.BEURIA
103	WP(C)/25451/2020 11361/2020	BANAMALI MUNDA-MP	N.BEURIA
104	WP(C)/25452/2020 11362/2020	RANJIT KUMAR MOHANTA-MP	N.BEURIA
105	WP(C)/25453/2020 11363/2020	SAROJ KUMAR PATRA-MP	N.BEURIA
106	WP(C)/25454/2020 11364/2020	SAMBHUNATH PRUSTY-MP	N.BEURIA
107	WP(C)/25455/2020 11365/2020	HARISHCHANDRA MOHANTA-MP	N.BEURIA
108	WP(C)/25456/2020 11366/2020	TAPAN KUMAR JENA-MP	N.BEURIA
109	WP(C)/25457/2020 11367/2020	PRADEEP KUMAR MOHANTA-MP	N.BEURIA
110	WP(C)/25458/2020 11368/2020	KIRANI MUNDA-MP	N.BEURIA
111	WP(C)/25459/2020 11369/2020	SAPANA TAPASWI-MP	N.BEURIA
112	WP(C)/25462/2020 11370/2020	RAJKUMAR MOHANTA-MP	N.BEURIA
113	WP(C)/25465/2020 11371/2020	UMASANKAR AICH-MP	N.BEURIA
114	WP(C)/25468/2020 11372/2020	SUJIT KUMAR AICHA-MP	N.BEURIA
115	WP(C)/25472/2020 11373/2020	SWAGAT KUMAR MOHANTA-MP	N.BEURIA
116	WP(C)/25473/2020 11374/2020	GIRIJA SANKAR PATRA-MP	N.BEURIA
117	WP(C)/25474/2020 11375/2020	NIRMAL KUMAR MOHANTA-MP	N.BEURIA
118	WP(C)/25476/2020 11376/2020	GANESH CHANDRA BARIK-MP	N.BEURIA
119	WP(C)/25478/2020 11377/2020	ALL ODISHA CONTRACTORS ASSOCIATION-MP	PRABODHA CHANDRA NAYAK
120	WP(C)/25477/2020 11378/2020	JIBAN KUMAR GIRI-MP	N.BEURIA
	WP(C)/25480/2020		

121	11379/2020 WP(C)/25482/2020	M/S. NATIONAL ALUMINIUM COMPANY LIMITED-MP	TANMAY MISHRA
122	11380/2020 WP(C)/25486/2020	ROSALIN LENKA-MP	BIPLAB KUMAR DASH
123	11381/2020 WP(C)/25495/2020	PARAMANANDA PANDA-MP	ARIJEET MISHRA
124	11382/2020 WP(C)/25497/2020	ASHOK MALIK-MP	ARIJEET MISHRA
125	11383/2020 WP(C)/25500/2020	DRAUPADI PANDA-MP	DAYANANDA MOHAPATRA
126	11384/2020 WP(C)/25502/2020	SANTOSH MALIK-MP	ARIJEET MISHRA
127	11385/2020 WP(C)/25507/2020	TRILOCHAN SAHOO-MP	ARIJEET MISHRA
128	11386/2020 WP(C)/25508/2020	PARBIN SULTANA-MP	RAMA CHANDRA JENA
129	11387/2020 WP(C)/25511/2020	SURYAMANI MALLICK-MP	ARIJEET MISHRA
130	11388/2020 WP(C)/25510/2020	KANTARU NAIK-MP	BIRAJA PRASANNA SATAPATHY
131	11389/2020 WP(C)/25513/2020	JAYARAM DAS-MP	ARIJEET MISHRA
132	11390/2020 WP(C)/25517/2020	JAGANNATHA MAJHI-MP	ARIJEET MISHRA
133	11391/2020 WP(C)/25521/2020	SURENDRA BARIK-MP	ARIJEET MISHRA
134	11392/2020 WP(C)/25523/2020	GITANJALI PRADHAN-MP	G.P.JENA
135	11393/2020 WP(C)/25525/2020	RABI SAHU-MP	ARIJEET MISHRA
136	11394/2020 WP(C)/25526/2020	SK. JAHUR ALLI-MP	BIRAJA PRASANNA SATAPATHY
137	11395/2020 WP(C)/25529/2020	NITESH SAHU-MP	ARIJEET MISHRA
138	11396/2020 WP(C)/25530/2020	KRUSHNA CHANDRA MOHARANA-MP	D.P.MOHANTY
139	11397/2020 WP(C)/25533/2020	AJAYA MAHALIK-MP	ARIJEET MISHRA
140	11398/2020 WP(C)/25538/2020	RAMA CHANDRA SAHU-MP	ARIJEET MISHRA
141	11399/2020 WP(C)/25543/2020	BALARAM GUI-MP	ARIJEET MISHRA
142	11400/2020 WP(C)/25546/2020	ANIL NAYAK-MP	ARIJEET MISHRA
143	11401/2020 WP(C)/25548/2020	BRUNDABAN SAMAL-MP	K. RAY
144	11402/2020 WP(C)/25550/2020	ANIL DALAI-MP	ARIJEET MISHRA
145	11403/2020 WP(C)/25552/2020	SHISIRA SAHOO-MP	ARIJEET MISHRA
146	11404/2020 WP(C)/25555/2020	NAREN NANDI-MP	ARIJEET MISHRA
147	11405/2020 WP(C)/25558/2020	PRADEEP PATRA-MP	ARIJEET MISHRA
148	11406/2020 WP(C)/25562/2020	SCHOOL MANAGING COMMITTEE OF GANDAPALI GOVT. GIRLS SCHOOL, GANDAPALI-MP	
149	11407/2020 WP(C)/25563/2020	RABINDRA MALIK-MP	ARIJEET MISHRA
150	11408/2020 WP(C)/25564/2020	BISHNU RANA-MP	ARIJEET MISHRA
151	11409/2020 WP(C)/25561/2020	RANJAN KUMAR SAHU-MP	BIKRAM CHANDRA GHADEI
152	11410/2020	RAJENDRA SAHOO-MP	ARIJEET MISHRA

153	WP(C)/25566/2020 11411/2020	LAXMIDHAR NAYAK-MP	ARIJEET MISHRA
154	WP(C)/25572/2020 11412/2020	PRAKASH KUMAR SAHOO-MP	ARIJEET MISHRA
155	WP(C)/25575/2020 11413/2020	MANGULU PARABHOI-MP	D.R. SWAIN
156	WP(C)/25577/2020 11414/2020	BHAJANI JENA-MP	ARIJEET MISHRA
157	WP(C)/25580/2020 11415/2020	SUBASH PARIDA-MP	ARIJEET MISHRA
158	WP(C)/25582/2020 11416/2020	MANGULU PARABHOI-MP	D.R. SWAIN
159	WP(C)/25585/2020 11417/2020	TIKESWAR PATEL-MP	SAMARENDRA PATTANAİK
160	WP(C)/25591/2020 11418/2020	SUDARSHAN BAG-MP	DHIRENDRA KU. MOHAPATRA
161	WP(C)/25595/2020 11419/2020	M.K. GANDHI H.S. SCHOOL-MP	AMIT PRASAD BOSE
162	WP(C)/25610/2020 11420/2020	BHAGYA BARDHAN DAS-MP	IPSIT AUROBINDO ACHARYA
163	WP(C)/25630/2020 11421/2020	UNION OF INDIA, EAST COAST RAILWAY, C.S.PUR, KHURDHA-MP	ANUPMA KUMAR MISHRA
164	WP(C)/25633/2020 867/2020	LOKANATH MALIK-MP	
165	ABLAPL/2616/2020 868/2020	RANJAN KUMAR MALLIK-MP	
166	ABLAPL/8044/2020 869/2020	SK ABID QUADRI-MP	
167	ABLAPL/10290/2020 870/2020	AKHAYA MOHANTY-MP	
168	ABLAPL/5863/2020 871/2020	DUSMANT KUMAR PATASANI-MP	
169	ABLAPL/9768/2020 913/2020	RAMAKANTA BHOI-MP	
170	CRLMC/807/2020 961/2020	NABAKISHORE NAIK-MP	
171	CRLA/159/2016 11299/2020	ANTARYAMI NAYAK-MP	
172	WP(C)/24601/2020 11305/2020	BRAJABANDHU JENA-MP	
173	WP(C)/16412/2012 11307/2020	GANITA BAG-MP	
174	WP(C)/12695/2020 11308/2020	SARAT CHANDRA SAHU-MP	
175	WP(C)/12999/2020 11309/2020	TIKESWAR BHATI-MP	
176	WP(C)/12697/2020 11310/2020	SARAT CHANDRA PRADHAN-MP	
177	WP(C)/13014/2020 11311/2020	CHARU CHANDRA PRADHAN-MP	
178	WP(C)/13012/2020 11314/2020	BABULA GADATIA-MP	
179	WP(C)/13010/2020 11315/2020	RAM CHANDRA SAHU-MP	
180	WP(C)/13008/2020 11317/2020	KHIRASAGAR SAHU-MP	
181	WP(C)/13007/2020 11318/2020	JANMEJAYA SAHU-MP	
182	WP(C)/13005/2020 11319/2020	GANGADHAR SAHU-MP	
183	WP(C)/13003/2020 11320/2020	BAISHNAB BANCHHOR-MP	
	WP(C)/13001/2020		

184	11321/2020 WP(C)/12692/2020	BIGHNA @ BIGHUNU SAHU-MP	
185	11322/2020 WP(C)/12690/2020	MOHAN SAHU-MP	
186	11323/2020 WP(C)/12687/2020	HAREKRUSHNA GHASI-MP	
187	11324/2020 WP(C)/12684/2020	AKURA SAHU-MP	
188	11333/2020 WP(C)/3451/2020	RANJAN KU.SAMAL-MP	
189	11334/2020 WP(C)/14928/2020	PRAKASH CHANDRA DAS-MP	PRABIR KUMAR RAY
190	11335/2020 WP(C)/17775/2020	AMARENDRA KUMAR RATH-MP	